## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1042 ANSWERED ON:20.03.2012 SHORTAGE OF POLICE PERSONNEL Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Yadav Shri Om Prakash

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total strength of police personnel in the country, State-wise;

(b) whether the various posts in the State police are lying vacant in the country;

(c) if so, the total number of such police posts vacant and the reasons therefor;

(d) whether the nexal affected States had sought assistance from the Union Government to fill up the vacant posts in their respective States;

(e) if so, the details thereof and the reaction of the Union Government thereto; and

(f) the effective measures taken by the Union Government to fill up all the vancant posts of State police personnel?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per the data compiled by Bureau of Police Research & Development (BPR&D), the State-wise sanctioned and actual strength and vacancy position of State police (Civil & Armed), as on 1.1.2011, is given in the Statement at Annexure. The posts in State Police Forces remain vacant due to various reasons such as retirement, resignation, promotion of police personnel, lengthy recruitment process, etc.

(d) to (f): 'Police' being a State subject as per VII Schedule to the Constitution of India, it is the responsibility of the State Governments to fill up the vacancies in police forces. The recruitment to State Police Forces is done by the State Governments themselves and no funds are sanctioned by the Ministry of Home Affairs for the purpose to the States. However, the State Governments have been advised from time to time in various fora by the Ministry of Home Affairs to fill up the existing vacancies in the State Police Forces.